NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.111/ BB/2017	-	For publication of advertisement	14	Katwa Construction Company Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
1.	SANJEEV R KULKARNI	KATWA CONSTRUCTEON		
	M:9886985108	COMPANY LIMITED	A second	

PCS for petitioner is present. He has filed a memo along with annexures and also the CA Certificate. The Tribunal directed the PCS to file certificate from the Chartered Accountant to the clear effect that there are no creditors to the company.

List it on 02.11.2017.

MEMBER (J)

MEMBER (T)